

**Ecosystem along Kushak Nala  
distributed by NDMC**

165. SHRI NARAYAN KAR;  
DR. R. K. PODDAR;  
SHRI MOSTAFA BIN  
QUASEM;

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the New Delhi Municipal Committee has cleared a large area on both sides of the Kushak Nala by burning and cutting down the undergrowth and species of trees such as Prosopis and Acacia in order to develop the area as a park land;

(b) if so, which authority gave the permission for such clearance of greenland against the declared policy of Government on ecology and environment;

(c) whether the action of the NDMC amounts to ravaging the ecosystem there; and

(d) if so, what action has been or is being taken against the NDMC?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) to (d) The details are being collected and will be placed on the Table of the House.

**Construction of Helipad in Arunachal Pradesh by China**

166. SHRI NAGEN SAIKIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Chinese have constructed a helipad on the Indian soil in Arunachal Pradesh;

(b) if so, what steps are being taken to make them vacate the place;

(c) whether it is also a fact that the Chinese have collected revenues from some parts of Arunachal Pradesh; and

(d) if so, what measures are being taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) The Chinese have improvised a helipad in WANGDUNG in the Sumdorong Chu valley of Tawang District of Arunachal Pradesh.

(b) The issue of the Chinese intrusion in WANGDUNG has been taken up with the Chinese authorities and a strong protest lodged. It is our policy to strive for a peaceful settlement of the boundary question with China and to persevere to resolve disputes through peaceful negotiations.

(c) According to information available with Government, no revenues have been paid by Indian citizens in Arunachal Pradesh to the Chinese authorities.

(d) Does not arise.

**International Trade Fairs**

167. SHRI SUNIL BASU RAY: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal to hold international trade fairs and other international fairs at centres other than Delhi;

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) to (c) The Trade Fair Authority of India is scheduled to organise an international leather fair at Madras during January-February, 1988. No concrete proposals have emerged for organising international fairs at other places, at present.